

arc neither country specific nor product specific.

(b) Does no arise.

**Reservation of Articles for
Exclusive Production by
Handlooms**

2830. DR. MURLI
MANOHAR JOSHI:
SHRI TRILOKI
NATH CHATURVEDI:

Will the Minister of TEXTILES be pleased to state:

(a) what specific steps have been taken

to reserve class of articles for exclusive production by handloom together with the names of articles *or* class of articles and estimated quantity of production of such articles;

(b) what is the number of meetings held by the Advisory Committee constituted under the Handloom Act, 1985 and

(d) what are the details of the important recommendations which have been made by the Committee?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI G. VENKAT SWAMY): (a) From time to time, government have constituted Advisory Committee under Section 4 of the Handloom (Reservation of Articles for Production) Act, 1985, to advise on the nature of article or class of articles that may be reserved for exclusive production by handlooms.

Presently, 22 textile articles are reserved for exclusive production by handlooms, notified vide notification dated 4.8.86. A list of reserved articles is annexed as Statement *{See below}*

The Act and the Orders issued thereunder were stayed w.e.f 30.11.87 which has now been upheld by the Hon'ble Supreme Court.

(b) and (c) Following the verdict of the Hon'ble Supreme Court, an Advisory Committee has been constituted vide

notification dated 18.8.93. The first meeting of the re-constituted Committee was convened on 18.10.93. The Committee is yet to finalise its recommendations.

Statement

*List items reserved for Production by
Handlooms*

SI.	Name of items
No	
1.	Saree
2.	Kotah Doha Saree
3.	Tie & Dye Saree and Material
4.	Dhoti
5.	Gamcha & Angavastram
6.	Lungi
7.	Shirtings
8.	Crepe Fabrics
9.	Towels
10.	Khes, Bed Sheet, Bed Counter Pane & Furnishing
11.	Table Cloth, Table Mat & Napkin's
12.	Duster & Basta
13.	Chaddar
14.	Jamakkalam Durry or Durret
15.	Bukram Cloth
16.	Mashru Cloth
17.	Low Reed Pick Cloth
18.	Silk
19.	Kambal or Kamblies
20.	Barrak Blankets
21.	Shawl, Loi, Mufflers, Pankhi, etc.
22.	Woollen Tweed

नियंत्रित दर वाले कपड़े की आपूर्ति

2831. श्री नागभणि: क्या वस्त्र मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या राष्ट्रीय वस्त्र निगम की मिलों द्वारा नियंत्रित दर वाला कपड़ा उपलब्ध कराया जाता है;

(ख) क्या यह सच है कि काफी दिनों से नियंत्रित दर वाली दुकानों को यह कपड़ा उपलब्ध नहीं कराया जाता रहा है;

(ग) यदि हाँ, तो ऐसे मामले में नए लाइसेंस जारी करने का क्या औचित्य है; और

(घ) सरकार कब तक नियंत्रित दर वाला कपड़ा उपलब्ध कर देने का विचार रखती है, यदि नहीं, तो उसके क्या कारण हैं?

बस्त्र मंत्रालय के राज्य मंत्री (श्री जी० वेंकट स्वामी): (क) से (घ) कार्यशील पूंजी की कमी के कारण एन टी सी द्वारा कपड़े के उत्पादन में गिरावट आई है। इसके अतिरिक्त इम्बोदी कपड़े उत्पादन में भी गिरावट आई है। इम्बोदी कपड़े का वितरण अन्वेष के साथ-साथ राज्य परिवहनों के माध्यम से किया जाता है। फुटकर उचित दर को दुबानों की लाइसेंसिंग तथा उनसे संबंधित रिटेल, राज्य सरकारों द्वारा विनियमित होती है।

Gray Cloth Production in Uttar Pradesh

2832. SHRI JAGDISH PRASAD MATHUR: Will the Minister of TEXTILES be pleased to state:

(a) whether prior to the 1993 policy regarding the Janata cloth almost cent percent Gray cloth was produced in Uttar Pradesh by small scale weavers:

(b) if so, whether under the new policy the quota of Gray cloth production in Uttar Pradesh has been reduced by ninety percent that has hit the weavers hard in that State; and

(c) if so, why this reduction has been made and whether earlier position would be restored?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI G. VENKAT SWAMY): (a) No, Sir.

(b) Does not arise.

(c) Does not arise.

National Institute of Fashion Technology in Hyderabad

2833. SHRI V. HANUMANTHA RAO: Will the Minister of TEXTILES be pleased to state:

(a) whether there was a proposal to set up a National "institute of Fashion Technology in Hyderabad.

(b) if so, details thereof;

(c) whether any facilities have been sought from the Andhra Pradesh Government; and

(d) if so, what facilities were offered by Andhra Pradesh Government?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI G. VENKAT SWAMY): (a) to (c) Yes Sir; there is a proposal under consideration to set up a National Institute of Fashion Technology in Hyderabad. The Government of Andhra Pradesh was requested to give their consent for making available the following facilities: —

(i) Rent-free accommodation of about 2000 sqm. for at least 2 years.

(ii) Land measuring 2 to 2.5 hectares free of cost for the permanent campus of NIFT.

(iii) To share one-third of Non recurring cost and recurring cost.

(d) The Government of Andhra Pradesh have indicated their willingness to give rent free accommodation, at Cheneta Bhawan for five years. They have not yet agreed to the other two conditions.

Cess on Sale Cotton Yarn

2834. SHRI PRAGADA KOTAIAH: SHRI H HANUMANTHAPPA-

Will the Minister of TEXTILES be pleased to state:

(a) the amount of cess, - collected on sale of cotton yarn during the last two years; and

(b.) the purpose for which it is being utilised?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI G. VENKAT SWAMY): (a) Textiles Committee does not maintain separate